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Title: Introduction of the Supreme Court of India (Establishment of a Permanent Bench at Guntur) Bill, 2016.

SHRI JAYADEV GALLA (GUNTUR): Sir, I beg to move for leave to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme court at Guntur.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the Supreme court at Guntur."

*The motion was adopted.*

SHRI JAYADEV GALLA: I introduce \*\* the Bill.

**15.33 1/2 hours**